

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**AHMEDABAD**  
**DIVISION BENCH**  
**COURT – I**

ITEM No. 6 – IA/642(AHM)2024  
In  
CP(IB) 459 of 2019

**Proceedings under Section 7 IBC**

**IN THE MATTER OF:**

Small Industries Development Bank of India  
V/s  
Accent Packaging Pvt Ltd

.....Applicant

.....Respondent

**Order delivered on 24/04/2024**

**Coram:**

**Mr. Shammi Khan, Hon'ble Member(J)**  
**Mr. Sameer Kakar, Hon'ble Member(T)**

**PRESENT:**

For the Applicant : Mr. Rajiv Chawla, Advocate for  
: Mr. Arjun Sheth, Advocate  
For the Respondent :

**ORDER**

**IA/642(AHM)2024**

This is an application filed by the applicant under Section 60 (5) of the Insolvency and Bankruptcy Code, 2016 r/w. Regulation 15 of the IBBI (Liquidation Process) Regulations, 2016 to place on record the 1<sup>st</sup> progress report for period from 04.01.2024 to 31.03.2024 of Accent Packaging Pvt Ltd. The same is taken on record, with all just exceptions. Place report with main file for further reference.

Accordingly, **IA/642(AHM)2024** stands disposed off.

-Sd-

**SAMEER KAKAR**  
**MEMBER (TECHNICAL)**

-Sd-

**SHAMMI KHAN**  
**MEMBER (JUDICIAL)**